

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 262/2025**

**IN THE MATTER OF:**

Vijay Kumar

... Applicant

Vs

Govt. of NCT of Delhi

... Respondent

**I N D E X**

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NEW DELHI

DATED: 27.08.2025

  
(JYOTI MENDIRATTA)

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PRINCIPAL BENCH, NEW DELHI**

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**IN THE MATTER OF:**

Vijay Kumar

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**REPLY ON BEHALF OF RESPONDENT NO. 5- IRRIGATION & FLOOD  
CONTROL DEPARTMENT, GOVT. OF NCT OF DELHI**

**MOST RESPECTFULLY SHOWETH:-**

1. That this Hon'ble Tribunal has been pleased to take cognizance of the grievance raised by the applicant through a letter petition dated 21.03.2025, and vide order dated 30.05.2025 has issued notice to the Respondents, including the present Answering Respondent, i.e., the Irrigation & Flood Control (I&FC) Department, Government of NCT of Delhi.
2. That the grievance of the applicant pertains to the alleged illegal cutting of green trees standing on the green belt/forest area of the Mangolpuri-Sultanpuri Drain by use of JCB and cutting machines, purportedly in violation of environmental norms.
3. It is respectfully submitted that the administrative and maintenance control of the relevant stretch of the Supplementary Drain of the Mangolpuri-Sultanpuri Drain lies with the I&FC Department.

4. That until 18.03.2025, CD-II of the I&FC Department had administrative and maintenance control of the said stretch. Thereafter, the said control has vested with CD-XI. Accordingly, the period during which the alleged incident is stated to have occurred falls under the tenure of CD-II. A copy of the order transferring control from CD-II to CD-XI is annexed hereto as **Annexure-A**.
5. Upon clarification sought from CD-II, it has been categorically informed that no work was undertaken by CD-II at the relevant time, nor was any agency engaged or tender floated which could have resulted in tree cutting.
6. It is further submitted that instances of theft of grills, wire mesh, and other illegal activities by local miscreants along the Supplementary Drain have been reported in the past. It is possible that the alleged cutting of trees may have been the handiwork of such miscreants for personal gain, especially as no departmental watch and ward arrangements were in place at the relevant time. A copy of the clarification received from CD-II is annexed hereto as **Annexure-B**.
7. It is also respectfully submitted that the photographs annexed with the complaint are not recent. On verification, it appears that they pertain to the year 2023 and not to the period relevant to the present grievance. As such, reliance on the said photographs to substantiate the allegation of illegal tree cutting in March 2025 is wholly misplaced and without merit. It is thus respectfully submitted that the Answering Respondent has role in relation to the allegations made in the Application.
8. However, without prejudice to the above submissions, the Answering Respondent is willing to undertake suitable plantation work in the said area to restore it to its earlier state.

9. It is humbly submitted that the Answering Respondent has the highest respect and regard for the orders and majesty of this Hon'ble Tribunal. The present reply is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.

  
A.E., CD-XI

FOO Executive Engineer  
CD-XI, I&FC Department  
Govt. of NCT of Delhi

Executive Engineer  
Civil Division-XI, I&FC Deptt.  
Govt. of NCT of Delhi

OFFICE OF THE ADDL. CHIEF SECRETARY  
IRRIGATION & FLOOD CONTROL DEPARTMENT  
GOVT. OF NCT OF DELHI  
L.M.BUND, SHASTRI NAGAR, DELHI-110031.

No. F.3 (2)/2024/GAD (Flood)/I&FC/ 1799-1847

Dated:- 18/3/25

**ORDER**

In supersession of all previous orders regarding the area/jurisdiction of Divisions and Flood Circles in I&FC department, the area/jurisdiction boundaries of all Divisions and Flood Circles have been demarcated as per annexure-A with immediate effect.

This issues with prior approval of the Hon'ble Minister, Irrigation & Flood Control Department, Govt. of NCT of Delhi.

Enclosure as above

  
(N.S.P Patwal)  
SSW-I

No. F.3 (2)/2024/GAD (Flood)/I&FC/ 1799-1847

Dated:- 18/3/25

Copy to:-

1. P.S to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi-54.
2. P.S to Hon'ble Minister In-charge (I&FC), Govt. of NCT of Delhi, Delhi Secretariat, Delhi-110002.
3. Staff officer to Chief Secretary Delhi, Govt. of NCT of Delhi.
4. P.S to Addl. Chief Secretary (I&FC), Govt. of NCT of Delhi, L.M.Bund Shastri Nagar, Delhi-110031.
5. Dy. Secretary Delhi Legislative Assembly Old Secretariat Delhi.
6. All District Magistrate, Revenue Department, Govt. of NCT of Delhi.
7. P.A to Chief Engineer (Zone-I & II), I&FC Deptt., Govt. of NCT of Delhi.
8. All SEs, I&FC Deptt., Govt. of NCT of Delhi.
9. Administrative Officer (I&FC), Govt. of NCT of Delhi.
10. Dy. Controller of Accounts, I&FC Deptt., Govt. of NCT of Delhi.
11. All Executive Engineer (Civil/Mechanical), I&FC Deptt., Govt. of NCT of Delhi.
12. PAO-XII, MSO Building, I.P.Estate, Govt. of NCT of Delhi.
13. Concerned officers MCD, DJB, DDA, DUSIB, Govt. of NCT of Delhi.
14. Guard file.

  
(N.S.P Patwal)  
SSW-I

Zone	Circle	Division	ACs placed under IFCD divisions Jurisdiction (after change)	Storm Water Drains placed under IFCD division's jurisdiction	Stretches of River Yamuna	Irrigation Channel/Minor
Zone-I	Flood Circle-II	CD-VI	Burari (AC-02), Timarpur (AC-03), Wazirpur (AC-17), Adarsh Nagar (AC-04) Model Town (AC-18) Shalimar Bagh (AC-14)	Burari Creek Drain, Burari Drain, Toe Drain, Link drain No. Jahangirpuri Drain, including inlets operations Supplementary drain RD(0 to 8000m). Coordination with Wazirabad Barrage	Right Bank of River Yamuna from D/s Hiranki to Wazirabad (including RME)	Main Channel, Gravity Channel, Jharoda Minor, Mukundpur Minor, Saleempur Minor, Sub Minor No.1, Sub Minor No.2, Sub Minor No.3, Sub Minor No.4, Sub Minor No.5
		CD-VII	Narela (AC-01), Badli (AC-05)	Drain No.6, Alipur Drain, New Drain, Bankner Link Drain, Naya Bans Link Drain, Khera Khurd Link Drain, Ghoga Link Drain + New Ghoga Drain, Sanoth Link Drain, Tikri Khurd Link Drain, Khera Kalan Link Drain, Bawana Escape Drain (RD 7560m to RD 19790m).	Right Bank of River Yamuna from Village-Palla to Hiranki (including RME)	--
		CD-VIII	Bawana (AC-07), Kirari (AC-09)	Kirari Suleman Nagar Drain (RD 7850 to 4100), Bawana Escape Drain (RD 0 to RD 7560m), Nangloi Drain, Mungeshpur Drain (RD 23413 to 37550), Bawana Drain, Katewara link Drain, JatKhore link Drain, Bajitpur Drain, Sultanpur Drain, Nangal Link Drain.	--	--
Mechanical Division-I						

Zone	Circle	Division	ACs placed under IFCD divisions Jurisdiction (after change)	Storm Water Drains placed under IFCD division's jurisdiction	Stretches of River Yamuna	Irrigation Channel/Minor
Zone-I	Flood Circle-III	CD-II	Nangloi Jat (AC- 11), Shakurbasti (AC-15), Trinagar (AC-16), Sadar Bazar (AC-19), Chandni Chowk (AC- 20), Ballimaran (AC- 22), Karol Bagh (AC- 23), Patel Nagar (AC- 24) Matia Mahal (AC-21)	N G Drain (From Basaidarapur to Outfall), Kirari Suleman Nagar Drain (RD 4100 to 0m) Vijay Ghat Drain including inlets operation Magazine Drain, Old Chandrawal Drain (Sweeper Colony Drain), Khyber Pass Drain, Metcalf House Drain, Qudesia Drain, Mori Gate Drain, Tonga Stand Drain including inlets operations	Right Bank of River Yamuna from D/s Wazirabad Barrage to Geeta Colony Bridge	---
		CD-IX	Mundka (AC-08), Sultanpur Majra (AC-10), Rithala (AC-06), Rohini (AC-13) Mangolpuri (AC-12)	Mungeshpur Drain (RD 15850 to 23413), Madanpur Drain (RD 0 to RD 8229m), Rasoolpur Link Drain, Supplementary Drain (RD 8000 to 16436), Ladpur Drain (RD 0m to RD 2300m)		Nilothi Distributory, Munkda Minor, Sub Minor No. 6A,
		CD-XI	Vikaspuri (AC-31), Tilak Nagar (AC-29), Rajouri Garden (AC-27), Hari Nagar (AC 28), Madipur (AC-26) Moti Nagar (AC-25)	Supplementary drain (RD 16436 to 34500) Najafgarh Drain (From Kakrola to Basaidarapur), Ranhola Pond Drain,	--	Main Distributory, Sub Minor No. 08, Sub Minor No. 09, Sub Minor No. 10 Feeder channel, Nilothi Minor, Keshopur Minor
		CD-XIII	Najafgarh (AC-35), Uttam Nagar (AC-32)	Najafgarh Pond Drain, Mungeshpur Drain (RD 0 to 10362), Mudhela Drain (RD 6950m to RD 12550m), Bupania-Chudania Drain, Mundhela Bund	--	--
					Mechanical Division	

*[Handwritten Signature]*  
18/3/20

Zone	Circle	Division	ACs placed under IFCD divisions jurisdiction (after change)	Storm Water Drains placed under IFCD division's jurisdiction	Stretches of River Yamuna	Irrigation Channel/Minor
Zone-II	Flood Circle-I	CD-III	Trilokpuri (AC-55), Kondli (AC-56), Patparganj (AC-57), Laxmi Nagar (AC-58), Krishna Nagar (AC- 60), Gandhi Nagar (AC-61), Vishwas Nagar (AC-59)	Ghazipur Drain, Shahdara Link Drain, Shahdara Outfall Drain, Trunk Drain No.I (RD 0 to RD 6690), Trunk Drain No.II, Kailash Nagar Drain	Left Bank of River Yamuna from D/s ORB to Noida (UP Border)	--
		CD-IV	Seelampur (AC-65), Ghonda (AC-66), Gokalpur (AC-68), Mustafabad (AC-69), Karawal Nagar (AC- 70), Shahdara (AC- 62), Seemapuri (AC- 63), Rohtash Nagar (AC-64), Babarpur (AC-67)	Trunk Drain No.I (RD 6690 to RD 13340), Bund Drain, Karawal Nagar Drain, Escape Drain No.I, Escape Drain No.II, Biharipur Drain, Relief Drain.. Sonia Vihar Drain, Shastri Nagar Drain	Left Bank of River Yamuna from UP/Haryana Border to ORB	--
		CD-X	Kalkaji (AC-51), Okhla (AC-54), Tughlakabad (AC-52), Badarpur(AC-53), Greater Kailash (AC-50),	Sarita Vihar Drain, Taimoor Nagar Drain/Maharani Bagh Drain,Ali Drain, Molar Bund Extn. Nallah, Tehkhand Drain. Tughlakabad Drain, Jaitpur drain in cluding inlets operation. Coordination with Okhla Barrage.	Right Bank of River Yamuna D/s DND Bridge to Jaitpur .	Channel No.5
		CD-XIV	Regular maintenance of Yamuna river body . ( Palla to Jaitpur) NGT/Court Matters related to Yamuna, Survey of Yamuna, Procurment of Boat for Yamuna, Master Plan related issues.	Flood Control Room Management		
Mechanical Division-II						

18/03/22

Zone	Circle	Division	ACs placed under IFCD divisions Jurisdiction (after change)	Storm Water Drains placed under IFCD division's jurisdiction	Stretches of River Yamuna	Irrigation Channel/Minor
Zone-II	Flood Circle-IV	CD-I	Janakpuri (AC-30), Dwarka (AC-33), Matiala (AC-34), Palam (AC-37)	Nangli Sakrawati Link Drain, Palam Drain, Palam Link Drain, Nasirpur Drain, Pankha Road Drain, Najafgarh Drain (Dhansa to Kakrola) Mudhela Drain (RD 0m to RD 6950m)	--	--
		CD-V	Chattarpur (AC-46), Deoli (AC-47), Malviya Nagar (AC- 43), Mehrauli (AC-45), Ambedkar Nagar (AC- 48), Sangam Vihar (AC-49)	Asola Drain		--
		CD-XII	Bijwasan (AC-36), Delhi Cantt. (AC-38), Rajinder Nagar (AC- 39), R.K. Puram (AC- 44), New Delhi(AC-40), Kasturba Nagar (AC-42) , Jangpura (AC-41)	Shahbad Mohammadpur Drain, Bijwasan Drain, Kushak Nalla, Sunehri Pul Nalla, Barapulla Drain, Nalla No. 15, 14, 12, 12A, Nalla No. 17, Delhi Gate Drain, Civil Military Drain Coordination with ITO Barrage.	Right Bank of River Yamuna from D/s Geeta Colony Bridge to DND .	--
Mechanical Division-IV						

- 4 -  
END

*[Signature]*  
18/13/25

31

GOVT. OF NCT OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO. II,  
I&FC DEPTT., MANOHAR PARK, EAST PUNJABI BAGH, DELHI-110026,  
PHONE NO.:- 01128313170, E-mail: lfccdii@gmail.com

NO.EE/CD-II/W-15/2023-24/ 2328-2330 Dated:

To

The Deputy Conservator of Forests  
Department of Forest and Wild Life  
North Forest Division, MGICCC,  
Bakoli, Alipur, Delhi-110036.

**Sub:- Complaint lodged by RWA Sultanpuri in connection with tree cutting in Supplementary Drain.**

Respected Sir,

In reference to the notice served to this office vide Notice No. F53/DCF(N)/Tree offence/2023-24/4610-12, Dated: 23/06/2023, I would like to bring to your kind notice that we have not engaged any agency for development works in the area for which the RWA has lodged the complaint for tree cutting.

It is pertinent to mention that at many instances local miscreants have stolen the boundary wall's grills & wire mesh from Supplementary Drain. Many illegal activities had carried out by the local miscreants in and around the supplementary drain which needs to be checked and constant vigil by this office. Furthermore, tree plantation is also being done by our division. We are also working towards the protection of the environment by planting more trees. Therefore the question of tree cutting by this office as made by complainant is baseless.

In case if any site inspection is required, kindly convey to us. For the joint site inspection, please direct your field staff to contact Sh. Lalit Kumar, Assistant Engineer (Ph. +91 7984093981)

Yours faithfully



(A. SURAN KUMAR SINGH)  
EXECUTIVE ENGINEER, CD-II

Dated: 20/7/2023

NO.EE/CD-II/W-15/2023-24/

2328  
2330

Copy to:-

1. The Superintending Engineer, Flood Circle III, I&FC Deptt., Rohini Office Complex, Govt. of NCT of Delhi for information.
2. The Assistant Engineer-IV, CD-II I&FC Deptt., Govt. of NCT of Delhi, Manohar Park, East Punjabi Bagh, Delhi-110026 for information.



EXECUTIVE ENGINEER, CD-II

YKS